

CONSOLIDATED STATEMENT OF PENDING CASES OF DISTRICT COURT BAGESHWAR AS ON 01.11.2018.

Sl. No.	Name of the Court	Civil											Criminal										
		Institution					Disposal			Pendency			Institution					Disposal			Pendency		
		Opening balance	Original	Tr. Received by	Otherwise	Total	After Full Trial	By tr.	Otherwise	Total		Opening balance	Original	Received by tr.	Otherwise	Total	Trial After Full	By tr	By tr.	Otherwise	Total	Pendency	Total Pendency
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	23
1	District Judge	09	02	-	-	11	-	02	-	02	09	11	03	01	-	15	02	-	01	03	12	21	21
2	A.D.J.	11	01	02	-	14	01	-	01	02	12	08	01	-	09	-	-	-	01	01	08	20	20
3	C.J.M.	-	-	-	-	-	-	-	-	-	-	192	113	01	-	306	01	01	74	76	230	230	230
4	I/C. Civil Judge (S.D.)	92	10	-	-	102	06	-	07	13	89	-	-	-	-	-	-	-	-	-	-	89	89
5	C.J. (J.D.), Bageshwar	19	01	-	-	20	02	-	-	02	18	75	01	-	76	-	-	-	02	02	74	92	92
6	I/C. C.J. (J.D.), Garur	03	-	-	-	03	-	-	-	-	03	117	16	-	133	01	-	-	32	33	100	103	103
Total		134	14	02	-	150	09	02	08	19	131	403	134	02	-	539	04	01	110	115	424	555	555


 District Judge, Bageshwar.
 2018